(क) क्या देश में वूलन मिलों की आवश्यकता को पूरा करने के लिये देश में ऊन का उत्पादन पर्याप्त है;

(ख) यदि नहीं, तो पिछले एक वर्ष के दौरान ऊन का कितनी मात्रा में आयात किया गया; और

(ग) देश में उत्पादित ऊन और आयातित ऊन की किस मूल्य पर अदायगी की जाती है ?

वाणिज्य मंत्रालय में राज्यमंत्री (श्रीमती राम दुलारी सिन्हा) : (क) जी नहीं, क्योंकि देश में उत्पादित स्वदेशी ऊन प्रचुर मात्रा में धुनने योग्य नहीं होती है। गलीचा उद्योग प्राय: पूर्ण रूप से भारतीय ऊन के इस्तेमाल पर आधारित है; जबकि इस उद्योग के वर्स्टेड तथा शाड्डी क्षेत्र मुख्य रूप से आयातित कच्ची ऊन तथा आयातित शाड्डी माल पर आधारित है।

(ख) ऐसा अनुमान है कि 1981-82 के दौरान 21.8 मिलियन किग्रा० ऊन का आयात हुआ।

(ग) देश में उत्पादित बेहतर किस्म की ऊन के लिये दी गई कीमत औसतन 24 रु० प्रति किग्रा० थी जब कि बढ़िया किस्म की ऊन की औसतन सी० आई० एफ० कीमत 28 रु० प्रति किग्रा० थी।

Take-Over of Jute Mills

7355. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) the number of jute mills taken over by Government in 1980-81, 1981-82 and 1982-83;

(b) the names of those jute mills;

(c) the names of the places where those jute mills are situated; and

(d) the reasons of taking over those jute mills?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) None, Sir.

(b) to (d) : Do not arise.

Jobs for any Ex-Servicemen by Directorate of Resettlement

7356. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to state :

(a) whether the Directrate of Resettiement Ministry of Defence has provided jobs to any Ex-servicemen during the past three years, including the current financial year 1982-83;

(b) if so, the details thereof for each category as also the number of persons registered with the Diractorate category-wise for each year; and

(c) whether Government have taken any steps to provide more jobs to the Ex-Servicemen ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) Yes, Sir

(b) The details are given below :

Year	No. of ex-servicemen registered with D G. R		No. of ex-servicemen provided employment through D. G. R.	
	Officers	JCOS/ORS & equivalent	Officers	JCOs/ORs & equivalent
1980	294	22336	125	3216
1981	459	17658	184	3219
1982	406	*4387	152	735
Jan to Mar. 83	111	—	34	43

*Registration discontinued w. e. f. 1.4.82 as the power to sponsor was given to Rajya/Zila Sainik Board.

(c) A Statement is attached.

Statement

The Government have taken many steps to promote the re-employment prospects of the ex-servicemen in civil posts/services and also to encourage them to set up their own small scale self employment ventures. These steps may be enumerated as under :—

(1) Reservation of posts in civil posts/services in Central Government/State Governments/Public Sector Undertakings/Nationalised Banks.

(2) Relaxation in upper age limits.

(3) Relaxation in educational qualifications.

(4) Raising of ecological task force in hilly areas of Uttar Pradesh and of peace keeping force in Bihar consisting exclusively of ex-servicemen.

(5) Grant of sponsoring powers to Rajya/Zila Sainik Boards.

(6) Exemption of full military pension below the officer's rank and upto Rs. 250 p.m. for officers for their fixation of pay on re-mployment to attract more and more ex-servicemen to join civil posts.

(7) Arrangement of service/after service training programmes in various trades to increase the employability of retiring service personnel/ex-sermen.

(8) Improvement in the terms and conditions of service in the Defence Security Corps to attract more and more ex-servicemen to join the Carps.

(9) Institution of monitering system to oversee the implementation of reservation orders in respect of ex-servicemen,

(10) Exemption from payment of fees in respect of posts advertised by the UPSC, Staff Selection Commission, Banking Service Recruitment Boards and Public Sector Undertakings.

(11) Grant of interest subsidy on loans taken from Nationalised Banks for setting up small scale industries/self-employment ventures.

(12) Grant of 5% subsidy of the value of items of defence origin supplied by the ex-servicemen industrial units to enable them to compets in the open market.

(13) Introduction of a new Scheme known as 'PEXSEM' (preparing Ex-Service-

men for self-employment) to resettle ex-servicemen in rural areas by setting up of their own small scale self-employment ventures.

भारत नेपाल सीमा पर तस्करी

7357. **श्री शिबू सोरेन** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 23-29 जनवरी, 1983 के साप्ताहिक "दिनमान" में "तस्करी हीरों की नहीं, कोलतार की भी होती है" शीर्षक से प्रकाशित लेख की ओर आकर्षित किया गया है;

(ख) उत्तर प्रदेश और बिहार की सीमाओं से भारत और नेपाल के बीच हो रहे तस्करी के कार्यों में तस्करी की क्या प्रतिक्रिया है और इस सम्बन्ध में सरकार को मिली जानकारी का ब्यौरा क्या है;

(ग) भारत और नेपाल के बीच तस्करी को रोकने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं;

(घ) 1975 से 1982 तक की अवधि के बीच तस्करी के आरोप में, वर्षवार, कितने व्यक्ति गिरफ्तार किए गए; और

(ङ) इस अवधि के दौरान जब्त किए गए माल का ब्यौरा वर्षवार क्या है ?

वित्त मंत्रालय में राज्य मन्त्री (श्री पट्टाभि रामा राव) : (क) जी, हाँ।

(ख) और (ग) सरकार को प्राप्त हुई रिपोर्टों से पता चलता है कि भारत-नेपाल सीमा तस्करी के लिए सुगम्य रही है।

भारत-नेपाल सीमा पर स्थित क्षेत्रीय कार्यालयों को चौकस होने के आदेश दे दिए गए हैं। इस प्रदेश में सीमा शुल्क विभाग के निवारक तथा आसूचना तंत्र को और तेज कर दिया गया है एवं केन्द्रीय और राज्य सरकार के संबंधित अधिकारियों के साथ भलि-भाँति ताल-मेल बना कर समुचित तस्करी निवारक उपाय किए गए हैं। इस प्रदेश में तस्करी की गतिविधियों को कम करने के लिए भारत और नेपाल के बीच द्विपक्षीय सहयोग भी कायम है। मामले की सतत पुनरीक्षा भी की जाती है।

(घ) और (ङ) वर्ष 1976 से वर्ष 1982 (जिनके आंकड़े उपलब्ध हैं) के दौरान पकड़े गए माल की कीमत और तस्करी के आरोप में गिरफ्तार किए गए व्यक्तियों की संख्या निम्नलिखित है :—

वर्ष	पकड़े गए माल की कीमत (लाख रुपयों में)	गिरफ्तार किए गए व्यक्तियों की संख्या
1976	120.78	452
1977	155.07	479
1978	194.05	395
1979	145.26	242
1980	166.08	160
1981	223.58	196
1982	240.90	233

Income Tax Raids on Film Stars

7358. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the 'Newstrek', Bombay dated 18th February, 1983 wherein a news-item has appeared under the caption "Sequel to Income Tax raids on Stars";

(b) the number of raids conducted against film stars during the year 1982-83;

(c) the number of parties of Income Tax Officers;